

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) and (b) Statement showing State-wise/UTs area of surplus land vested with the State since inception till March, 1997 and area distributed to the rural poor during 1995-96 and 1996-97 is enclosed.

(c) and (d) Land and its management is the responsibility of the State Governments. The Central Government plays an advisory and coordinative role. However, all possible measures are being taken in association with the concerned State Governments to improve the access of land to the landless rural poor.

Statement

Sl. No.	States/UTs	Area Vested	Area Distributed	
			1995-96	1996-97
1.	Andhra Pradesh	636237	10773	3427
2.	Assam	575837	3228	3163
3.	Bihar	416529	5816	1841
4.	Gujarat	158046	1530	1892
5.	Haryana	85348	189	534
6.	Himachal Pradesh	281652	-	-
7.	Jammu & Kashmir	450000	-	-
8.	Karnataka	155026	-	937
9.	Kerala	94800	171	185
10.	Madhya Pradesh	299718	85	280
11.	Maharashtra	664352	471	421
12.	Manipur	1685	-	-
13.	Orissa	165726	833	958
14.	Punjab	105151	50	277
15.	Rajasthan	557879	8898	3444
16.	Tamil Nadu	171114	3354	3173
17.	Tripura	1944	-	-
18.	Uttar Pradesh	527036	5624	4870
19.	West Bengal	1224771	10788	-
20.	Dadra & Nagar Haveli	9305	76	-
21.	Delhi	394	-	-
22.	Pondicherry	1160	-	-
Total		6583710	51886	25402

[Translation]

Delivery of Bills

3648. SHRI PANKAJ CHOWDHARY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the attention of the Government has been drawn to the news item captioned "250 bijli bill gharon ki bajay sadakon par pade mile" appearing in the *Dainik Jagran* dated June 3, 1997;

(b) if so, whether the Government have conducted any inquiry in this regard;

(c) the action taken against the persons found guilty; and

(d) the steps taken by the Government to stop the recurrence of such incidents in future?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The postman at fault has been transferred from Vasundhara Enclave Post Office and charge-sheeted.

(d) The Delhi Circle is keeping a strict watch over the delivery staff to avoid recurrence of such incidents.

[English]

Employment Schemes in Orissa

3649. KUMARI SUSHILA TIRIYA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the details of the schemes being implemented in Orissa presently for creating employment opportunities to rural people in the state; and

(b) the funds allocated to the State for this purpose during each of last three years and the achievements made thereunder, scheme-wise and year-wise?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) The Integrated Rural Development Programme (IRDP), Jawahar Rozgar Yojana (JRY), and Employment Assurance Scheme (EAS), are the major employment schemes being implemented presently in the rural areas of the country including the State of Orissa. The aims of those schemes are to generate self employment by providing financial assistance for income generating assets and to develop technical skill to the rural poor under IRDP and wage employment under JRY & EAS to the rural poor families to cross the poverty line & for betterment of their lives.

(b) The funds allocated to the States of Orissa during last three years and the achievements made under these schemes viz. IRDP, JRY & EAS are as under:-

(Rs. in crores)

	Total Funds Allocated during			Achievements made during		
	1994-95	1995-96	1996-97	1994-95	1995-96	1996-97
1. IRDP	67.69	67.64	67.64	1.40	1.21	0.91
	(Lakh families benefitted)					
2. JRY	291.28	306.43	140.93	604.51	678.31	314.19
	(Lakh mandays generated)					
3. EAS*	98.55*	143.25*	205.34*	281.24	311.06	439.36
	(Lakh mandays generated)					

* Since EAS is a demand driven scheme, no allocation is made. These are total release figures.

Rural Development Projects

3650. COL. SONA RAM CHOUDHARY :
SHRI N.J. RATHWA :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether some projects of Gujarat and western Rajasthan particularly in tribal areas relating to cleanliness, drinking water supply and development of rural and desert areas are pending with the Union Government for its approval;

(b) if so, the details thereof alongwith the dates of their pendency;

(c) the funds allocated to these States to start work on these projects during the last three years and the names of projects and areas for which these funds have been allocated; and

(d) the time by which the pending projects of the States are likely to be cleared alongwith the reasons for delay in cleaning these projects?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) to (d) The information is being collected and will be laid on the Table of the House.

[Translation]

Reinstatement of Casual Labourers In Lucknow Division

3651. SHRI MANIBHAI RAMJIBHAI CHAUDHARI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Additional General Manager (Public Grievances), Northern Railway has received complaints regarding the recruitment and reinstatement of the ex-casual labourers on the basis of fake documents in Lucknow division of Northern Railway;

(b) if so, the details thereof and the time by which the casual labourers are likely to be reinstated who were retrenched after serving continuously from 1984 to 1992 in Lucknow division;

(c) whether the Government propose to take necessary action against the employees/officers found guilty in the inquiry conducted in regard to the recruitment made on the basis of fake documents; and

(d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

P & T Development Work In Bihar

3652. SHRI DINESH CHANDRA YADAV : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the details of developmental works proposed to be implemented in the field of Posts and Telecommunications during the current year in Bihar, district-wise;

(b) whether works started during the current year are still incomplete;

(c) if so, the details thereof; and

(d) the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) following developmental works have been identified and planned for Bihar during 1997-98;

- (1) Opening of Five Departmental Sub Offices and 40 Extra Departmental Branch Post Offices and upgradation of infrastructural equipments in 350 Extra Departmental Branch Post Offices. Details of EDBPOs sanctioned district-wise so far is given in the enclosed Statement-I.
- (2) Installation of 30 computer based multi purpose counter machines in 13 Post offices. List of Post Offices district-wise is given in the enclosed Statement-II.
- (3) Establishment of local area network in five Post Offices for saving Bank Work.
- (4) Computerisation of Savings Bank Control Organisation of four Head Post Offices.
- (5) Installation of 10 Extended Satellite Money Order Centres in selected post offices under Very Small Aperture Terminal (VSAT) at Ranchi, Muzaffarpur and Patna.
- (6) Addition of net capacity of 75000 lines with a provision of giving 60,000 direct exchange lines and 12000 village public telephone in Bihar during 1997-98 List is given in the enclosed Statement-III.